

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


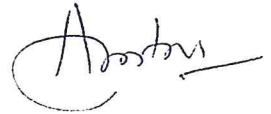

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/89/2017
NAME OF THE APPLICANT : TEAMECO VENTURES INDIA PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	RAJENDRAN	Team & Counselor	
	Rajendran sree D g mail .com		
	CS abur g mail .com		9495941172
B. S.	ANICKUMAR	Team FCO venture	
B.	Saritha b cabr advocate	for REC,	8281780186 

ORDER

Counsel for Petitioner present. Heard. Reserved for Orders.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)